LOK SABHA UNSTARRED QUESTION NO.3184 TO BE ANSWERED ON 15TH MARCH, 2021

New Entities in Retail Marketing

3184. DR. ARVIND KUMAR SHARMA:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of New Entities in Retail Marketing applications received in respect of Gazette notification dated 08.11.2019, S.No.355 for setting up of new entities in the field of marketing transportation fuel/ alternation fuel; and
- (b) the details of supply and cost of fuel for new entities and whether OMC/PSU has given consent to the new entities for allocation of fuel/alteration fuel and if not, the reasons therefor?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) As per Gazette notification dated 08.11.2019, 04 applications were received for grant of authorization to market transportation fuels for retail marketing and authorization has been granted to these entities.
- (b) This Ministry had specified a detailed Application form for the prospective entities to apply for marketing authorization of MS and HSD vide amendment dated 8.11.2019 to the MS and HSD Control Order, 2005. Under this application form, an entity is required to fill inter-alia the details of source of supply of products to be marketed which pertains to commercial information of the said entity.
